

Contravention of Drug price control

1487. SHRI BHUBANESWAR KA-LITA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a number of drug companies have recently marketed certain medicines without price approval and have also introduced new packings of existing medicines at much higher prices contravening the provisions of price control order 1979 and Essential Commodities Act;

(b) what price has been fixed for DasOvas Tablets-5mg., Strip of 10 Tablets, Trofodermin Cream, Thyrazole-5mg. tab., Jets, Rabipur Injection 1ml, Ketofeh Capsule-50mg strip of, 10 capsules, Cabi-tol tablets 200 mg strip of 10. tablets, Medikar tablets pack of 15 ml, Etosalbe-tol" Strip of 10 tablets', Kithocarb-300 mg. pack of 30 capsules, Triominic Strip of 10 tablets and at what price each is being sold to consumer; and

(c) what action has been taken in case of contravention against drug companies alongwith the name of each?

THE MINISTER OF STATE TN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) No, Sir. No instance of price controlled drug companies introducing new packs of price controlled medicines without necessary-approval has come to the notice of the Government.

(b) and (c) Information to the extent available will be collected and laid on the Table of the Rajya Sabha.

Price rise doe to new drag Policy

1488. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased, to state:

(a) whether his attention has been drawn to an article which appeared in "The Daily" on the 10th January 1987

under the heading "New Drug Policy bits consumers worst";

(b) whether it is a fact that higher mark up has been announced on essential medicines and price decontrol on non-essential medicines;

(c) whether it is also a fact that price of medicines are very high in comparison to per capita income;

(d) whether it is also a fact that market prices of drug companies went high after the announcement of new measures; and

(e) if so, what measures have been proposed in the New Drug Policy to bring down the prices of medicines and immediate withdrawal of dangerous and harmful medicines?

THE MINISTER OF -STATE. IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) Yes, Sir.

(b). Government has recently announced some measuers to ensure abundant availability of all essential and life saving • drugs of good quality at reasonable price. It is proposed to have 2 categories of price controlled formulations with 75 per cent and 100 per cent as maximum allowable post manufacturing expenses.

(c) Increase in prices of drugs is moderate in comparison with increase in the prices of other commodities.

(d) No, Sir.

(e) The new measure aim at increasing the availability of all essential drugs at reasonable prices and also banning of harmful drugs.

Paper Control Order

1489. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have abolished-paper control order; and